

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1244  
ANSWERED ON:01.12.2014  
MERGER OF AIR INDIA AND INDIAN AIRLINES  
Patole Shri Nanabhau Falgunrao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether even after seven years, the merger of Air India and Indian Airlines has not been fully implemented;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Air India Employees Association has complained to the Government in this regard; and
- (d) if so, the details thereof along with the action taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) and (b): No, Madam. Out of 226 integration points, 204 have been fully completed and the balance 22 points are at various levels of completion.
- (c): There is no recognized association by the name Air India Employees Association. However, various Associations have submitted their representations on issues concerning them and the same are addressed by the Implementation & Anomaly Rectification Committee.
- (d): Does not arise in view of (c) above.